

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.2680 /2016

New Delhi, this the 29th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Vikram, S/o Sh. Dalel Singh,
Age 36 years, Warder-1220 (U/s)
District Jail Rohini, Delhi.
R/o House No.2,
Village Nagli, Shakrawati,
Najafgarh, New Delhi-110 043. –Applicant

(By Advocate: Present None)

Versus

1. Chief Secretary,
Govt. of NCT Delhi
4th Level, Delhi Secretariat, I.P. Estate
New Delhi.
2. Principal Secretary (Home)
Govt. of NCT of Delhi.
Delhi Secretariat, I.P.Estate,
New Delhi.
3. Director General (Prisons)
Jail Head Quarters, Central Jail Tihar,
Jail Road, New Delhi. – Respondents

(By Advocate: Ms. Alka Sharma)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was also not present on 30.01.2018. Hence, the OA is dismissed in default for non-prosecution.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)

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